

12/12/86
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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 5 of 1986 (T)

Abdul Aziz Appellant

Versus

Union of India & Others Respondents

Connected with

Registration No. 4 of 1986 (T)

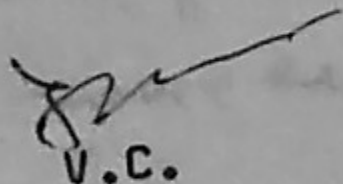
Union of India & Others Versus Abdul Aziz

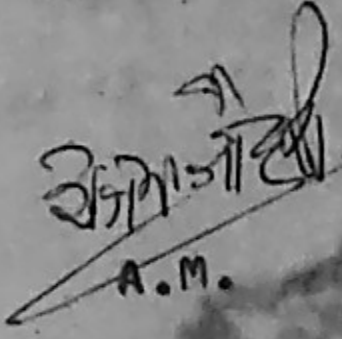
Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.Ajay Johri, A.M.)

For order see our order of date passed
in Registration No.4 of 1986 (T) Union of India &
Others Versus Abdul Aziz.


V.C.


A.M.

Dated the 18th Dec., 1986

RKM